GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION No. 1885 ANSWERED ON 11th DECEMBER, 2025

Construction of Two-lane Bridge on Old NH-17

1885. SHRI M K RAGHAVAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has accorded approval for the construction of a two-lane bridge and its approaches parallel to the existing Feroke Old Bridge on the old NH-17 in Kozhikode district of Kerala under the Setu Bandhan Scheme, if so, the details thereof;
- (b) the timelines for various activities insisted by the Government with regard to this project;
- (c) whether the State Government has completed the required procedures for the said project, if so, the details thereof; and
- (d) whether the Government has noticed any delay on the part of the State Government in this regard, if so, the details thereof and the action taken thereon?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The Government has approved the work of construction of a two-lane bridge with approaches parallel to the existing Feroke Old Bridge on Old NH-17 in Kozhikode District under the Setu Bandhan Scheme of the Central Road and Infrastructure Fund (CRIF). Subsequently, the Government of Kerala has issued

administrative sanction on 12.06.2024 for an amount of ₹55.00 crore.

The implementation of project was delayed owing to the non-availability of land, which belongs to the Railways for the construction of the approach road on the Feroke side. The matter of acquiring the land has been taken up by the State Government of Kerala with the Railways.
